

| Month        | Net Investment US(\$ ) million |
|--------------|--------------------------------|
| October 2010 | 6,421                          |

Source: SEBI

(c) and (d) The Government and SEBI have put in place mechanisms to monitor and assess FII inflows. The possible effects of investments made by FIIs on Indian economy are assessed on a continuous basis. Suitable remedial steps are taken when it is concluded that the inflows can have negative impact on the Indian economy.

#### **Customs duty on power generation equipments**

830. DR. K.P. RAMALINGAM: Will the Minister of FINANCE be pleased to state:

(a) whether the private power sectors have opposed Government's move to levy customs duty on foreign power generation equipments to give boost to domestic production;

(b) whether the private power sectors have also informed Government that the proposed customs duty will have serious impact on the capacity addition programme planned by the private sector; and

(c) if so, the details thereof and decision taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) and (b) Yes, Sir.

(c) The proposal on customs duty structure on power generation equipments is under consideration.

#### **Raising of retirement age of Central Government employees**

831. SHRI JAI PRAKASH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Department of Personnel and Training has submitted a proposal to the Ministry recommending to raise retirement age from 60 to 62 of Central Government employees; and

(b) if so, by when Government will come out with its decision in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) No, Sir.

(b) Does not arise.

#### **Investment in equity market by LIC**

832. SHRI M.V. MYSURA REDDY: Will the Minister of FINANCE be pleased to state: